

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH**

**CP NO.(IB)160/ALD/2017,  
CA NO.96/2018**

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2018**

**NAME OF THE COMPANY: RAJ DUPLEX PVT. LTD. V/S M/S SARDHANA PAPERS  
PVT. LTD.**

**SECTION OF THE COMPANIES ACT/ I & B CODE: 9 of I & B Code.**

<b><u>SL. NO.</u></b>	<b><u>Name</u></b>	<b><u>Designation</u></b>	<b><u>Representation</u></b>	<b><u>Signature</u></b>
1.				
2.				

**MENTION ORDER**

**CP NO.(IB)160/ALD/2017, CA NO.96/2018**

On being mentioned, it is brought to our notice by the counsel for the respondent that the order was earlier reserved on 12.04.2018 with request to argue the matter from the respondent side by moving an appropriate application. Respondent has moved an application CA No.96/2018 on 13.04.2018 for allowing the respondent to argue in this matter. Prayer is allowed. The case is adjourned to 18<sup>th</sup> April, 2018 for argument on behalf of respondent.

— Sd —

**Dated:16.04.2018**

**SAROJ RAJWARE,  
MEMBER (T)**